

ITEM NO.112

COURT NO.13

SECTION IIB

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CRIMINAL APPEAL NO(s). 56 OF 2006

RAMESH VITHAL PATIL

Appellant (s)

VERSUS

STATE OF KARNATAKA & ORS.

Respondent(s)

(With office report)

Date: 13/02/2014 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MADAN B. LOKUR
HON'BLE MR. JUSTICE SHIVA KIRTI SINGH

For Appellant(s)

Mr. P.V. Shetty, Sr. Adv.
Mr. Shankar Divate, Adv.

For Respondent(s)

Mr. V.N. Raghupathy, Adv.

UPON hearing counsel the Court made the following
O R D E R

At the request of learned counsel for the parties, the
matter is adjourned for two weeks.

|(Vishal Anand)
|Court Master

|(Usha Sharma)
|Court Master

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